## LOK SABHA DEBATES

(English Version)

**Eleventh Session** 

(Seventeenth Lok Sabha)

(Vol. XXIII contains Nos11 to 20)



LOK SABHA SECRETARIAT
NEW DELHI

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#### **LOK SABHA DEBATES**

LOK SABHA

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Thursday, March 16, 2023/ Phalguna 25, 1944 (Saka)

The Lok Sabha met at Eleven of the Clock.

[HON. SPEAKER in the Chair]

16.03.2023 5

#### 11.0½ hrs

[English]

At this stage, Prof. Sougata Ray, Shri B. Manickam Tagore and some other hon. Members came and stood on the floor near the Table.

[Translation]

...(Interruptions)

**HON. SPEAKER:** Hon. Members, I want to run the House. I will give everyone a chance to speak. I have given ample opportunity to everyone to say, but the House should be in order and the House should transact its business. I have given enough time and opportunity to all the Hon. Members.

...(Interruptions)

**HON. SPEAKER:** Hon. Members, I will also allow you to speak but You come to the Well and say that you should be allowed to speak. Please go back to your seats. I will allow you to speak If the House is in order. I will allow you to speak. Let's not argue here.

...(Interruptions)

**HON. SPEAKER:** You come in the Well and want to have a discussion. Please go back to your seats. Please be seated, I will allow you to speak as well.

...(Interruptions)

**HON. SPEAKER:** Hon Members, don't you want the House to run? Don't you want to discuss the Budget? Don't you want to have Question Hour? Do you want to raise slogans? Is it fair? Is it appropriate?

...(Interruptions)

**HON. SPEAKER:** I request you and them to sit down. I will allow you to speak. Please return to your seats; only then will I give you a chance to speak. Outside this house, you usually said that you are not being provided the opportunity to speak and here you are entering in the Well and raising slogans. It is unfair. The parliament has its decorum. Please maintain that decorum. I will give you all a chance to speak.

...(Interruptions)

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[English]

# 1\*WRITTEN ANSWERS TO QUESTIONS

(Starred Question Nos. 221 to 2400  $\,$ 

(Unstarred Question Nos. 2531 to 2760)

You can also visit <a href="https://sansad.in/ls/questions/questions-and-answers">https://sansad.in/ls/questions/questions-and-answers</a> for more information.

<sup>\*</sup> For Questions, please refer to Master copy of English version, placed in Library.

[Translation]

HON. SPEAKER: The House stands adjourned till 2:00 pm.

11.01 hrs

[English]

The Lok Sabha then adjourned till Fourteen of the Clock. 14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Dr. (Prof.) Kirit Premjibhai Solanki in the Chair)

... (Interruptions)

#### 14.0½ hrs

At this stage, Shri Sudip Bandyopadhyay and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

#### [Translation]

**HON. CHAIRPERSON:** I would ask everyone whether you want to have a discussion or not. This House is meant for discussion. I would like to ask both parties whether you want a discussion or not?

... (Interruptions)

**HON. CHAIRPERSON:** All of you first tell me whether you want a discussion or not.

... (Interruptions)

**HON. CHAIRPERSON:** First and foremost, please clarify whether you want a discussion or not. The discussion will not take place in the House in this manner.

The Lok Sabha now stands adjourned till Eleven of the Clock on Monday 17 March 2023.

# 14.01 hrs

[English]

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 17, 2023/ Phalguna 26, 1944 (Saka)

### **INTERNET**

The Original version, English version and Hindi Version of Lok Sabha proceedings are available on Parliament of India Website at the following address:

https://sansad.in/ls

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